

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

Dated: 19<sup>th</sup> June, 2019

**Subject: - Award of Contract**

No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIC/ In connection with e-Tender  
No. HCM/E-43/2016-Estt/Pt-I/ Vol-VIIC/ dated 10-01-2019 the financial bid was  
opened on 01-06-2019.

After detailed scrutiny,

- the contract for supply, install, configure and commissioning of **Projector with Screen** is awarded to the firm M/s BCS Peripherals, Imphal and
- the contract for supply, install, configure and commissioning of **UPS 600 VA** is awarded to the firm M/s Eastern Technology Group, Guwahati.

Chairman, E-Tender Committee  
High Court of Manipur

Endt. No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIC/12758-73 Imphal, the 19<sup>th</sup> June, 2019.

Copy to:-

1. The Registrar (Judl.)/(Admn., PM&P), High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn., PM&P), High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.  
*-for kind information of his Lordship.*
6. All the Court Managers, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.  
*-for kind information of his Lordship.*
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.  
*-for kind information of his Lordship.*
9. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.  
*-for kind information of his Lordship.*
10. The Private Secretary to the Registrar General, High court of Manipur.
11. Shri.S.Ramesh Singh, NIC Coordinator, High Court of Manipur.
12. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipur tenders.gov.in>).
13. The Computer Programmer, High court of Manipur.
14. The Spdt. (Estt-I/II), Spdt. (F&A), High Court of Manipur.
15. M/s BCS Peripherals, Imphal and M/s Eastern Technology Group, Guwahati
16. Concerned File.

*A. Kumar Shanna*

Chairman, E-Tender Committee  
High Court of Manipur